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Registration No: IBBI/IPA-001/IP-P01912/2019-2020/12962

ANNEXURE 3: CLAIMS OF OPERATIONAL CREDITORS (OTHER THAN WORKMEN, EMPLOYEES)

Name of the corporate debtor: Aawrun Furnishings Man-Tra Private limited

Date of commencement of liquidation: 18.08.2023

List of Operational Creditors (other than Workmen, Employees as on 26.12.2024

Sl. No.	Name of creditor	Identification No.	Details of claim received		Details of claim admitted							Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Whether security interest relinquished? (Yes/No)	Details of Security Interest	Amount covered by guarantee	% share in total amount of claims admitted					
1	Employees State Insurance Corporation		13.09.2023	442003.00	442003.00	Operational Creditor	0.00	NA	Nil	-	Nil	-	Nil	-	442003.00	-

Notes:

- As per Regulation 18 of the Liquidation Regulations, the Liquidator has substantiated the whole or part of the claims from the evidence and supporting documents received by him.

The claim amount admitted is subject to further scrutinization based on subsequent information / documents sought from the Corporate Debtor / creditors, and the Liquidator may modify / correct the list of claims, on the directions

